



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/11/2019

C.P./260/24/2016

O.A./260/793/2014

RAMA CHANDRA MURMU

-V/S-

S.K.SINHA

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr.T.Rath

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	Learned counsels for the applicant and the respondents are present and heard.
	Learned counsel for the applicants does not want to press the CP.
	Learned counsel for the respondents submits that the order passed by the Tribunal has been stayed by the Hon'ble High Court. However, no copy of such order has been filed by the respondents.
	Since the learned counsel for the applicant does not want to press the CP, it is disposed of as not pressed. Notices are discharged.

	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	I.Nath	

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